

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:404

ANSWERED ON:14.08.2007

NATURAL DISASTERS

Mandal Shri Sanat Kumar; Saradgi Shri Iqbal Ahmed

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether various State Governments sought for early release of fund earmarked for rescue and relief against natural disasters;
- (b) if so, the details thereof, State and Union Territory-wise; and
- (c) the time by when a final decision is likely to be taken in this matter?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI V. RADHIKA SELVI)

(a) to (c): The States of Andhra Pradesh, Karnataka and Kerala have only requested for advance release of their 2nd instalment of Central share of Calamity Relief Fund (CRF) for the year 2007-08 for undertaking relief operations in the areas affected by floods.

The Government of India have accordingly released Central share of CRF, in advance, amounting to Rs. 142.255 crore to Andhra Pradesh, 47.405 crore to Karnataka and Rs. 35.35 crore to Kerala.